

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) Nos.28252 of 2011, 15821 and 15832 of 2015

W.P.(C) No.28252 of 2011

***Maitree Sansad, Sutahat, ...
Cuttack***

Petitioner
Mr. A. Mohanty, Advocate

W.P.(C) No.15821 of 2015

Arun Kumar Budhia

Petitioner
...
Mr. A.K. Budhia (in person)

W.P.(C) No.15832 of 2015

Kodanda Kumar Bhuyan

Petitioner
...

***State of Odisha and
others***

-versus-

....

Opp. Parties

Mr. L. Samantray, ASC

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK**

ORDER

19.07.2022

Order No.

35.

1. An updated report dated 19th July, 2022, has been filed by the Advocates' Committee a copy of which has been handed over to Mr. L. Samantray, learned counsel appearing for the Opposite Parties. He states that he will examine the report and the corrective action as pointed out therein shall be taken and a compliance report shall be submitted by the next date.

2. Mr. A. Mohanty hands over a letter indicating that in the Acharya Harihar Post Graduate Institute of Cancer instructions have been issued for constructing sheds to accommodate patients and attendants visiting the hospital premises. He states

that a similar arrangement could be made in the Sishu Bhawan as well. Mr. Samantaray states that he will seek instructions on that aspect as well.

3. List on 5th September, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge

KC Bisoi

